

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P.(IB)/59(AHM)2021

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2021

Name of the Company:

State Bank of India

V/s.

Navin Kumar Tayal
(Personal Gaurantor)

Section:

95 of Insolvency and Bankruptcy Code, 2016

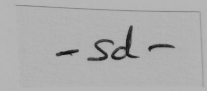
ORDER

Learned Counsel for both parties appeared.

In view of one of the sitting Member, NCLT Delhi Bench Mr. Mohd. Sharief Tariq passed away yesterday due to Covid-19, this Bench along with all employees expressed our deep condolence for departed soul.

As a mark of respect to Hon'ble Member Mr. Mohd. Sharief Tariq, we adjourned matter to 03.05.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of April, 2021